

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RPL STAR POWERPRIVATE LIMITED OPERATING IN**  
**[STEAM AND HOT WATER SUPPLY] AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS
1	Name of the corporate debtor along with PAN & CIN/ LLP No. RPL STAR POWERPRIVATE LIMITED PAN:AAHCR4134J CIN: U40300MH2015PTC267257
2	Address of the registered office Raheja Point Wing B, 7th Floor, Nehru Rd. Nr Shamrao Vithal Bank, Vakola, Santacruz (East) , Mumbai, Maharashtra, India - 400055
3	Insolvency Commencement Date of the corporate debtor October 16, 2024 (NCLT, Mumbai Bench passed order dated October 15, 2024) Order received by Interim Resolution Professional on October 16, 2024
4	URL of website Not Available
5	Details of place where majority of fixed assets are located Mumbai
6	Installed capacity of main products / services Not Available
7	Quantity and value of main products / services sold in last financial year As per last available audited Financial Statement FY 2022-23: - Quantity: NA Revenue from Operations: nil
8	Number of employees/ workmen Nil
9	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:www.trueipe.com Further Details are available in the Detailed EOI listed on website <a href="http://www.trueipe.com">www.trueipe.com</a> or by E-mail : <a href="mailto:Jain_cp@yahoo.com">Jain_cp@yahoo.com/</a> <a href="mailto:cirp.rplstar@gmail.com">cirp.rplstar@gmail.com</a>
10	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL : <a href="http://www.trueipe.com">www.trueipe.com</a> a. Minimum Net worth as on March 31, 2024 Rs. 5 Crores b. Refundable EMD of Rs. 5 Lakhs
11	Last date for receipt of expression of interest 30-Dec-2024
12	Date of issue of provisional list of prospective resolution applicants 04-Jan-2025
13	Last date for submission of objections to provisional list 09-Jan-2025
14	Date of issue of final list of prospective resolution applicants 13-Jan-2025
15	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 16-Jan-2025
16	Last date for submission of resolution plans 15-Feb-2025
17	Process email id to submit Expression of Interest <a href="mailto:Cirp.rplstar@gmail.com/">Cirp.rplstar@gmail.com/</a> <a href="mailto:Jain_cp@yahoo.com">Jain_cp@yahoo.com</a>

Chandra Prakash Jain  
Designated Partner  
For, M/s Truee IPE LLP  
Resolution Professional

Date : 15.12.2024  
Place : Ahmedabad

Regn. No. IBB/IPE-0151/PA-1/2023-24/50052



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